

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 34738/2018

(Arising out of impugned final judgment and order dated 22-03-2018 in CRLA No. 60/2001 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

RAKESH KUMAR GUPTA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.137247/2018-EXEMPTION FROM FILING O.T. and IA No.137245/2018-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.137246/2018-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 08-10-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE A.K. SIKRI
HON'BLE MR. JUSTICE ASHOK BHUSHAN

For Petitioner(s) Mr. Sanjay Gupta, Adv.
Mr. Mudit Sharma, AOR
Ms. Nandini Sharma, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Permission to file Special Leave Petition is granted.

Issue notice, returnable in six weeks.

(ASHWANI THAKUR)
COURT MASTER (SH)

(RAJINDER KAUR)
COURT MASTER